

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00033/2020

DATED THIS THE 15th DAY OF DECEMBER 2020

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

HV.Gangadharappa,
S/o Late Venkatappa,
Aged about 59 years
Asst. Operations Manager,
South Western Railway,
Hubballi.

... Applicant

(By Shri K.Shivakumar..... Advocate)

vs.

1. Union of India
Rep. By General Manager,
South Western Railway,
Rail Soudha,Gadag Road,
Hubballi 580 020

2.Principal Chief Personnel Officer,
South Western Railway,
Rail Soudha, Gadag Road,
Hubballi 580 020

...Respondents

(By Shri J.Bhaskar Reddy proxy for Shri N.Amaresh.. Senior
Panel Counsel)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

At the very outset, Shri J.Bhaskar Reddy, appearing as proxy for Shri N.Amaresh, learned counsel representing the respondents, stated that since the applicant stands retired from service with effect from

30th April 2020, therefore, nothing survives in the present Original Application.

2. The fact as stated by Shri J.Bhaskar Reddy has not been disputed by Shri K.Shivakumar, learned counsel representing the applicant.

3. Accordingly, the Original Application is disposed of having been rendered infructuous.

4. There shall be no orders so as to costs.

5. Since the OA itself has been disposed of having been rendered infructuous, therefore, nothing survives in the pending MA.No.170/46/2020 and the same is also disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

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(SURESH KUMAR MONGA)
MEMBER (J)